

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**Jai Gokul Towers Private Limited (IN CIRP)**

Engaged in real estate activities  
(UNDEMARCATED ASSET OF THE CD)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN No.	Jai Gokul Towers Private Limited AABCJ1260D U70200WB1999PTC089894
2.	Address of the registered office	9 Ezra Street Top Floor - Room No 47 Kolkata West Bengal 700001.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Property situated at 1, Kazi Nazrul Islam Avenue, Kolkata-700052. <b>CD owns 1/6<sup>th</sup> of undivided/un-demarcated property along with 5 other Co-owners.</b> Currently the ownership of the property is under litigation in Hon'ble NCLT, NCLAT, DRT and High court.
5.	Installed capacity of main products/ services	NA – No commercial transactions in the CD from last few years.
6.	Quantity and value of main products/ services sold in last financial year	NA- No commercial transactions in the CD from last few years.
7.	Number of employees/workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details related to CD can be obtained by sending an email to <a href="mailto:cirp.jgtpl@gmail.com">cirp.jgtpl@gmail.com</a>  List of Creditors will be available at the following URL <a href="https://ibbi.gov.in/en/claims/front-claim-details/16505">https://ibbi.gov.in/en/claims/front-claim-details/16505</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By sending an email to <a href="mailto:cirp.jgtpl@gmail.com">cirp.jgtpl@gmail.com</a>
10.	Last date for receipt of expression of interest	15-Oct-24
11.	Date of issue of provisional list of prospective resolution applicants	22-Oct-24
12.	Last date for submission of objections to provisional list	27-Oct-24
13.	Date of issue of final list of prospective resolution applicants	30-Oct-24



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-Nov-24
15.	Last date for submission of resolution plans	02-Dec-24
16.	Process email id to submit EOI	cirp.jgtpl@gmail.com and physical copy at 64 J, Linton Street, Kol-14

**\*Please note, the 180 days of CIR process got over on 29.06.2024, however the RP has filed an exclusion application before the Hon'ble NCLT (Kolkata Bench) which is under consideration due to ongoing litigations.**

Date: 20.09.2024  
Place: Kolkata



S/d-  
Abdul Salam  
Insolvency Resolution Professional  
Jai Gokul Towers Private Limited

IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966  
Registered address: 64J, Linton Street, P.S. Beniapur, Kolkata, West Bengal- 700014  
E-mail ID for correspondence: cirp.jgtpl@gmail.com  
AFA Valid Up to - 30.11.2024